

NOTIFICATION NO.285/2020

In continuation to the High Court Notification Nos.216/2020 and 217/2020 dated 30.09.2020 and 01.10.2020 informing the Bar about the consent of Hon'ble Judges who have chosen to conduct Court Proceedings physically in the Principal Seat at Madras apart from the arrangement of hearing of cases through Video Conferencing to hear the cases opted for physical hearing, it is informed that the following Hon'ble Judges who are Sitting in the Principal Seat at Madras with effect from 04.01.2021 have also chosen to conduct Court Proceedings physically apart from hear of cases through Video Conferencing:

1. Hon'ble Mr.Justice S.Vaidyanathan
2. Hon'ble Mr.Justice R.Mahadevan
3. Hon'ble Ms.Justice V.M.Velumani
4. Hon'ble Mr.Justice S.S.Sundar
5. Hon'ble Mr.Justice M.Govindaraj
6. Hon'ble Mr.Justice R.Suresh Kumar
7. Hon'ble Mr.Justice S.M.Subramaniam
8. Hon'ble Mr.Justice N.Seshasayee
9. Hon'ble Mr.Justice Abdul Quddhose
10. Hon'ble Mr.Justice P.D.Audikesavalu
11. Hon'ble Ms.Justice P.T.Asha
12. Hon'ble Mr.Justice G.K.Ilanthiraiyan
13. Hon'ble Mr.Justice Krishnan Ramasamy
14. Hon'ble Mr.Justice B.Pugalendhi
15. Hon'ble Mr.Justice G.Chandrasekharan
16. Hon'ble Mr.Justice A.A.Nakkiran

17. Hon'ble Mr.Justice V.Sivagnanam
18. Hon'ble Mr.Justice Sathi Kumar Sukumara Kurup
19. Hon'ble Ms.Justice R.N.Manjula
20. Hon'ble Mrs.Justice T.V.Thamilselvi

It is further to reiterate that the physical hearing of Single Benches to take up the cases relating to Writ and Criminal Side will be in the Pre-Lunch session and cases relating to Appellate Side and Original Side will be in the Post-Lunch session in order to avoid overcrowding in the Courts.

Advocates/Party-in-persons are requested to follow the instructions given in Notification No.186/2020 dated 01.09.2020 for filing of fresh cases and also for giving request to the Registry for listing pending cases.

Advocates/Party-in-person are requested to adhere with the instructions issued by the Registry of the Principal Seat at Madras from time to time while attending Court proceedings through Physical Hearing.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras  
Dated: 22.12.2020

M.Jothiraman  
Registrar (Judicial)